

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.416/2005 In
O.A. NO.2278/2003

3

New Delhi this the 12th day of December, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Ramesh Grover,
S/o Shri R.S. Grover,
Presently working as Director,
Central Water Commission,
Ministry of Water Resources,
Sewa Bhawan, R.K. Puram,
New Delhi-110 066.

-Applicant

(None Present)

Versus

J. Hari Narayana, Secretary,
Ministry of Water Resources,
Shram Shakti Bhawan,
Rafi Marg, New Delhi-1.

-Respondent

(By Advocate: Shri R.N. Singh)

ORDER (Oral)

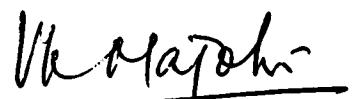
Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Vide Tribunal's orders dated 12.3.2004 whereby OA-2278/2003 was disposed of, respondents were directed to decide applicant's pending review/appeal by passing a speaking order.

2. Vide Annexure R-1 dated 21.11.2005, respondents have passed such orders. As such, the C.P. is dropped and notice to the respondent is discharged.



(Mukesh Kumar Gupta)
Member (J)



(V.K. Majotra)
Vice Chairman (A)

CC.